COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No.164 of 2015 & IA No. 264 of 2015 And APPEAL No. 165 of 2015 & IA No. 267 of 2015

Dated: 16th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Appeal No.164 of 2015 & IA No. 264 of 2015

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Appeal No. 165 of 2015 & IA No. 267 of 2015

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Ms. Malavika Prasad

Counsel for the Respondent(s) : Ms. Suparna Srivastava

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for further hearing on <u>25.07.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

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